

ANNEXURE-7

Name of the Corporate Debtor: Venkat Estates Private Limited

Date of Commencement of CIRP - 04.06.2025 Case No. CP (IB) 88/BB/2025

List of Creditors As on 18.11.2025

List of Operational Creditors (Government Dues)

S.No	Name of the Creditors	Details of claim Received		Details of claim admitted					Amount of mutual dues, that may be	Amount of claim under verification	Remarks if any	
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party	% of Voting Share				Amount of Contingent claim
1	Assistant Commissioner of Commercial Tax (Audit)-5.4	29.09.2025	11,73,56,453.00	11,73,56,453.00	Form B Govt Dues	No	No	0	0	0	11,73,56,453.00	GST deputation dues subject to further clarifications and finalize the final amount of claims under process
2	Assistant Commissioner of Commercial Tax (Audit)-5.13	04.12.2025	4,60,72,222.00	4,60,72,222.00	Form B Govt Dues	No	No	0	0	0	4,60,72,222.00	
	Total		16,34,28,675.00	16,34,28,675.00							16,34,28,675.00	

For Venkat Estates Private Limited
The Company Under CIRP

CS Raghunathan Krishnasamy

M.Com, F.CMA, FCS, FIP

Resolution Professional

NCLT Case No. CP/IB/88 of 2025